

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3964
ANSWERED ON 17/03/2026**

LONG TERM CAREER PROGRESSION UNDER DDU-GKY

- 3964. Shri Damodar Agrawal:
Shri Lumbaram Choudhary:
Dr. Manna Lal Rawat:
Shri Bharatsinhji Shankarji Dabhi:
Smt. Mala Rajya Laxmi Shah:
Dr. Hemang Joshi:
Shri Dineshbhai Makwana:
Shri Tharaniventhan M S:
Shri Yogender Chandolia:
Smt. Aparajita Sarangi:
Shri Dilip Saikia:
Shri Jaswantsinh Sumanbhai Bhabhor:
Shri Chandra Prakash Choudhary:
Shri Manish Jaiswal:
Shri Bidyut Baran Mahato:
Smt. Kamlesh Jangde:
Shri Madhavaneni Raghunandan Rao:
Shri Parbhubhai Nagarbhai Vasava:
Shri Janardan Mishra:
Shri P P Chaudhary:
Shri Haribhai Patel:
Shri Satish Kumar Gautam:
Shri Nalin Soren:
Shri Ananta Nayak:
Shri Godam Nagesh:
Dr. Sanjay Jaiswal:
Shri Jugal Kishore:
Shri Gopal Jee Thakur:
Smt. Smita Uday Wagh:
Dr. Bholu Singh:
Shri Bhartruhari Mahtab:
Shri Alok Sharma:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the specific provisions have been made under the Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) to ensure long term career progression rather than short-term employment provided to rural youth align with employment from IIT rather than being limited to short-term employment in the country, if so, the details thereof, State and district-wise including Madhya Pradesh, Jammu and Kashmir, Chhattisgarh, Dumka, Hazaribagh and Ramgarh of Jharkhand and Darbhanga of Bihar;**
- (b) the mechanisms established under the said scheme to monitor post-placement retention, wage growth, career mobility and salary increments of the beneficiaries under the scheme, State and district-wise including the said districts;**
- (c) the details and total number of candidates trained and employed under the said scheme since its inception during the last three years, State and district-wise;**
- (d) the manner in which quality control is ensured among Project Implementing Agencies operating under the Public-Private Partnership (PPP), State and district-wise including the said districts;**
- (e) whether there is any proposal to conduct a comprehensive review in Darbhanga district and has any plans to enhance outreach in this regard, if so, the details thereof;**
- (f) the steps taken to strengthen the participation of women, SCs, STs and socially disadvantaged groups beyond the prescribed inclusion percentages in this regard, State and district-wise including the said districts;**
- (g) the details of funds released, allocated, utilised and pending under DDU-GKY during the last three financial years, State and district-wise including the said districts; and**
- (h) the measures taken by the Government to ensure that training under DDU-GKY matches the local employment opportunities and industry demands?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (h): Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) is a standard led outcome driven quality skilling program which aims to contribute to the Prime Minister's 'Make in India' campaign to position India as the globally preferred manufacturing hub, while dovetailing its efforts to significantly contribute in other flagship programs of the nation. DDU-GKY is a State led scheme being

implemented in PPP mode, based on a demand-driven target sanction process. The program occupies a unique position amongst other skill training programs, due to its focus on the rural poor youth and its emphasis on sustainable employment through the prominence and incentives given to post-placement tracking, retention, and career progression. To ensure quality adherence, DDU-GKY mandates independent third-party certification, through Sector Skill Councils (SSC) of NSDC, of every trainee to assess the skill, knowledge and attitude of each trainee.

Under DDU-GKY, two special components are being implemented. i.e., ROSHNI program is being implemented for 27 left-wing extremist-affected areas of 9 States with mandatory residential course with 40% coverage to women candidates, and Himayat- All youth of the UT of Jammu & Kashmir and Ladakh are covered under this scheme with 100% central funding.

The target group for DDU-GKY is poor rural youth in the age group 15-35. However, the upper-age limit for women candidates and candidates belonging to Particularly Vulnerable Tribal Groups (PVTGs), Persons with Disabilities (PwDs), Transgender and other Special Groups like rehabilitated bonded labour, victims of trafficking, manual scavengers, transgender, people living with HIV etc. shall be 45 years.

The State/UT wise details of candidates trained and placed, including Madhya Pradesh, Jammu and Kashmir, Chhattisgarh, Jharkhand and Bihar are given at Annexure-I and the details of total candidates trained and placed, including women, SCs, STs, and socially disadvantaged groups in Dumka, Hazaribagh, and Ramgarh districts of Jharkhand and Darbhanga district of Bihar, are given at Annexure-II.

Salient features of the program are:

- Placement-linked Skill Development Program**
- Public Private Partnership mode of Implementation**
- Mandatory social inclusion: SC/ST (50%), Women (33%), PwDs (5%).**
- Minimum 70% placement (Minimum 50% wage employment and maximum 20% self-employment).**
- Salary to the placed candidates is given as per the Minimum wages or above. Post Placement Support and Retention Support to the placed candidates**

The Category-wise (including women, SCs, STs and socially disadvantaged groups) and State/UT wise details of candidates trained and placed, from FY 2018-19 till Feb 2026 are given in Annexure-III.

This programme is being implemented in 'project mode' by sanctioning the projects to Project Implementing Agencies (PIAs). These PIAs may be any entity which is:

- i. A Government or semi-government organization at the National and State level,**
- ii. NGO registered with NITI Aayog,**
- iii. Registered under Indian Trust Acts or any State Society Registration Act or any State Cooperative Societies or Multi-State Cooperative Acts or the Companies Act 2003 or the Limited Liability Partnership Act 2008, or SHGs and its federations namely Cluster Level Federation/Block Level Federation.**
- iv. More than three years old entity, except Start-ups, etc.**

DDU-GKY is a demand-driven scheme; hence, funds are not allocated State-wise. However, since inception, a total of Rs. 7442.53 crore has been released to the States, as mentioned in Annexure-IV.

Under the current Deen Dayal Upadhyaya Grameen Kaushalya Yojana 2.0 (DDU-GKY2.0), greater emphasis has been given on securing a minimum of 6 months of employment for trained candidates, along with tracking support for 12 months to ensure a job. An amount of ₹ 7620 (₹1270 per month) is given to placed candidates for 6 months. Retention Support @ ₹5000 is given for every candidate employed continuously for 365 days, with a break of a maximum of 60 days. Provision has also been made under DDU-GKY2.0 of upskilling and reskilling opportunities for trainees after 12 months of placement.

Under the DDU-GKY2.0 efforts are made to align the aspirations of rural youth with the evolving skill requirements of the labour market. States/UTs are provided budgetary support to undertake skill gap studies to identify sectoral opportunities and employment potential in their regions. Based on these studies, States/UTs and Project Implementing Agencies (PIAs) are encouraged to propose training programmes in emerging and high-growth sectors aligned with local, domestic and global job markets. While submitting project proposals, PIAs are required to provide justification and demand assessment for the sectors proposed, ensuring that training under DDU-GKY remains demand-driven and industry-relevant.

Annexure referred to in reply to parts (a) to (h) of Lok Sabha Unstarred Q. No. 3964 for reply on 17.03.2026

State/UT wise candidates trained and placed under DDU-GKY since inception till Feb, 2026:

| S. No. | State | Cumulative Total (till Feb 2026) | |
|--------|-------------------|----------------------------------|----------------|
| | | Trained | Placed |
| 1 | Andhra Pradesh | 148742 | 120374 |
| 2 | Arunachal Pradesh | 2799 | 1120 |
| 3 | Assam | 86136 | 54494 |
| 4 | Bihar | 80518 | 48984 |
| 5 | Chhattisgarh | 59575 | 34711 |
| 6 | Gujarat | 32404 | 21139 |
| 7 | Haryana | 56073 | 41485 |
| 8 | Himachal Pradesh | 20107 | 11711 |
| 9 | Jammu and Kashmir | 72734 | 45636 |
| 10 | Jharkhand | 83299 | 44471 |
| 11 | Karnataka | 56911 | 37565 |
| 12 | Kerala | 77086 | 47009 |
| 13 | Madhya Pradesh | 93391 | 54840 |
| 14 | Maharashtra | 71381 | 48265 |
| 15 | Manipur | 8203 | 4275 |
| 16 | Meghalaya | 9070 | 5395 |
| 17 | Mizoram | 3478 | 2135 |
| 18 | Nagaland | 8185 | 5278 |
| 19 | Odisha | 218798 | 177933 |
| 20 | Punjab | 55519 | 30109 |
| 21 | Rajasthan | 87409 | 47392 |
| 22 | Sikkim | 3390 | 1961 |
| 23 | Tamil Nadu | 80214 | 76171 |
| 24 | Telangana | 75401 | 54263 |
| 25 | Tripura | 13221 | 7970 |
| 26 | Uttar Pradesh | 254857 | 108473 |
| 27 | Uttarakhand | 25696 | 16218 |
| 28 | West Bengal | 45336 | 30950 |
| 29 | Puducherry | 3214 | 2004 |
| 30 | A. N Islands | 1037 | 570 |
| | Total | 1834184 | 1182901 |

Source: Kaushal Bharat Portal.

Annexure referred to in reply to parts (a) to (h) of Lok Sabha Unstarred Q. No. 3964 for reply on 17.03.2026

Total candidates trained and placed under DDU-GKY in Dumka, Hazaribagh, and Ramgarh Districts of Jharkhand, and Darbhanga District of Bihar, since inception till Feb 2026:

| District | Total Trained | Total Placed |
|------------|---------------|--------------|
| Dumka | 3216 | 1947 |
| Hazaribagh | 6477 | 3594 |
| Ramgarh | 3891 | 2425 |
| Darbhangha | 2334 | 1254 |

Source: States of Bihar and Jharkhand

Category-wise candidates trained and placed under DDU-GKY in Dumka, Hazaribagh, and Ramgarh Districts of Jharkhand, and Darbhanga District of Bihar from FY 2018-19 till Feb 2026:

| District | Women Trained | Women Placed | SC Trained | SC Placed | ST Trained | ST Placed | Minority Trained | Minority Placed | PwD Trained | PwD Placed |
|------------|---------------|--------------|------------|-----------|------------|-----------|------------------|-----------------|-------------|------------|
| Dumka | 1467 | 1028 | 235 | 164 | 1041 | 682 | 282 | 189 | 8 | 4 |
| Hazaribagh | 4501 | 2647 | 1893 | 1153 | 1597 | 984 | 504 | 271 | 17 | 9 |
| Ramgarh | 1992 | 1326 | 503 | 317 | 1422 | 984 | 250 | 169 | 4 | 4 |
| Darbhangha | 816 | 492 | 499 | 303 | 6 | 4 | 195 | 118 | 1 | 0 |

Source: States of Bihar and Jharkhand

Annexure referred to in reply to parts (a) to (h) of Lok Sabha Unstarred Q. No. 3964 for reply on 17.03.2026

Category-wise and State/UT wise candidates trained and placed under DDU-GKY from FY 2018-19 till Feb 2026:

| S. No. | State/UT | Women Trained | Women Placed | SC Trained | SC Placed | ST Trained | ST Placed | Minority Trained | Minority Placed | PwD Trained | PwD Placed |
|--------------|-------------------|---------------|---------------|---------------|---------------|---------------|---------------|------------------|-----------------|-------------|-------------|
| 1 | Andhra Pradesh | 52013 | 36842 | 37898 | 29419 | 13419 | 9408 | 14016 | 13767 | 902 | 302 |
| 2 | Arunachal Pradesh | 1835 | 710 | 10 | 2 | 2904 | 1118 | 755 | 355 | 2 | 2 |
| 3 | Assam | 41290 | 27489 | 3576 | 2765 | 10628 | 7563 | 15296 | 9534 | 137 | 51 |
| 4 | Bihar | 29610 | 17878 | 17376 | 11144 | 3135 | 1939 | 5749 | 3175 | 371 | 76 |
| 5 | Chhattisgarh | 25999 | 16487 | 7438 | 5322 | 16769 | 11860 | 1380 | 719 | 80 | 29 |
| 6 | Gujarat | 12252 | 7732 | 4125 | 2703 | 8944 | 5558 | 1434 | 846 | 285 | 75 |
| 7 | Haryana | 15276 | 11337 | 17966 | 15623 | 35 | 35 | 3717 | 1844 | 53 | 34 |
| 8 | Himachal Pradesh | 12001 | 7129 | 7412 | 4624 | 1398 | 826 | 262 | 158 | 123 | 58 |
| 9 | Jammu & Kashmir | 13888 | 4857 | 2157 | 623 | 1157 | 432 | 14858 | 5176 | 53 | 18 |
| 10 | Jharkhand | 44711 | 25119 | 11780 | 7282 | 27221 | 16715 | 7524 | 4035 | 177 | 69 |
| 11 | Karnataka | 14904 | 11469 | 9105 | 8179 | 3554 | 2969 | 2426 | 1879 | 605 | 493 |
| 12 | Kerala | 25461 | 17802 | 12647 | 8545 | 3115 | 1936 | 25187 | 15682 | 689 | 192 |
| 13 | Madhya Pradesh | 38954 | 26947 | 19519 | 14141 | 21916 | 14459 | 2602 | 1345 | 182 | 119 |
| 14 | Maharashtra | 31274 | 18020 | 19250 | 12037 | 16410 | 9332 | 11053 | 6206 | 461 | 116 |
| 15 | Manipur | 5182 | 2690 | 449 | 274 | 2667 | 1321 | 2862 | 1382 | 14 | 6 |
| 16 | Meghalaya | 5998 | 3777 | 27 | 14 | 7949 | 4694 | 6125 | 3501 | 69 | 9 |
| 17 | Mizoram | 2121 | 1255 | 10 | 6 | 3492 | 2113 | 2980 | 1672 | 12 | 6 |
| 18 | Nagaland | 3925 | 2418 | 26 | 11 | 8241 | 5269 | 7596 | 4404 | 4 | 1 |
| 19 | Odisha | 79743 | 56058 | 33411 | 23366 | 43497 | 33595 | 4447 | 2892 | 1191 | 380 |
| 20 | Punjab | 30242 | 16510 | 30558 | 17867 | 101 | 41 | 31687 | 17905 | 299 | 80 |
| 21 | Rajasthan | 31653 | 16803 | 17260 | 9456 | 13696 | 7578 | 4848 | 2243 | 715 | 169 |
| 22 | Sikkim | 1850 | 1034 | 159 | 96 | 668 | 337 | 512 | 282 | 3 | 1 |
| 23 | Tamil Nadu | 34167 | 20253 | 34779 | 20633 | 1698 | 974 | 7262 | 4185 | 357 | 173 |
| 24 | Telangana | 22945 | 12294 | 19424 | 12400 | 7658 | 4989 | 4242 | 1463 | 444 | 316 |
| 25 | Tripura | 4450 | 2734 | 1219 | 956 | 4044 | 2799 | 1326 | 858 | 47 | 21 |
| 26 | Uttar Pradesh | 95158 | 51870 | 78715 | 43226 | 2089 | 1190 | 23105 | 11570 | 576 | 258 |
| 27 | Uttarakhand | 15867 | 10423 | 11682 | 7649 | 2562 | 1667 | 3088 | 1910 | 1088 | 527 |
| 28 | West Bengal | 15297 | 9922 | 14309 | 10537 | 6435 | 4368 | 7635 | 4725 | 273 | 93 |
| 29 | Puducherry | 2116 | 1345 | 1811 | 1139 | 20 | 12 | 425 | 224 | 10 | 6 |
| 30 | A and N Islands | 475 | 263 | 2 | 2 | 155 | 143 | 348 | 238 | 7 | 1 |
| Total | | 710657 | 439467 | 414100 | 270041 | 235577 | 155240 | 214747 | 124175 | 9229 | 3681 |

Source: Kaushal Pragati and Kaushal Bharat Portal

Annexure referred to in reply to part (a) to (h) of Lok Sabha Unstarred Q. No. 3964 for reply on 17.03.2026

State/UT wise funds released under DDU-GKY since inception till Feb 2026:

| S.N. | States | Cumulative Funds released (₹ in lakhs) |
|-------------|-------------------|---|
| 1 | A&N Islands | 876.00 |
| 2 | Andhra Pradesh | 44756.79 |
| 3 | Arunachal Pradesh | 4092.06 |
| 4 | Assam | 47896.84 |
| 5 | Bihar | 36708.00 |
| 6 | Chhattisgarh | 25057.11 |
| 7 | Goa | 279.00 |
| 8 | Gujarat | 10125.70 |
| 9 | Haryana | 12355.26 |
| 10 | Himachal Pradesh | 17157.89 |
| 11 | Jammu & Kashmir | 49131.98 |
| 12 | Jharkhand | 29550.18 |
| 13 | Karnataka | 17499.23 |
| 14 | Kerala | 40237.06 |
| 15 | Madhya Pradesh | 34399.93 |
| 16 | Maharashtra | 36856.73 |
| 17 | Manipur | 8216.94 |
| 18 | Meghalaya | 9022.01 |
| 19 | Mizoram | 3686.59 |
| 20 | Nagaland | 8103.01 |
| 21 | Odisha | 68510.82 |
| 22 | Pudducherry | 2071.65 |
| 23 | Punjab | 18637.12 |
| 24 | Rajasthan | 24456.80 |
| 25 | Sikkim | 3535.68 |
| 26 | Tamilnadu | 29559.11 |
| 27 | Telangana | 33902.20 |
| 28 | Tripura | 8519.49 |
| 29 | Uttar Pradesh | 73527.44 |
| 30 | Uttarakhand | 20201.14 |
| 31 | West Bengal | 25323.30 |
| | Total | 744253.03 |

Source: Records of Rural Skills Division
